

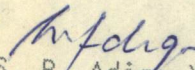
32.  
23.9.1993

RA 322/93 in  
OA 1258/91

Dr. M. R. Prabhakar  
vs.  
Union of India

Present : Shri S. S. Tiwari, counsel for petitioner.

This application is dismissed as not pressed.

  
( S. R. Adige )  
Member (A)

as

  
( V. S. Malimath )  
Chairman

15